

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई) : (क) अभी तक कोई व्यक्ति गिरफ्तार नहीं किया गया है। पकड़े गये सोने का अभी तक किसी ने कोई दावा नहीं किया है।

(ख) सोना अभी जब्त नहीं किया गया है। मामले का विभागीय न्याय निर्णय किया जा रहा है।

†[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) No person has been arrested so far. The seized gold has remained unclaimed so far.

(b) The gold has not yet been confiscated. The case is under departmental adjudication.]

PENDING VIGILANCE CASES

782. SHRI T. SIDDALINGAYA : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that vigilance cases against the employees of C.P.W.D. and Land and Development Office, New Delhi, are pending finalization for more than eight years;

(b) if so, the number of such cases;

(c) the reasons for such inordinate delay; and

(d) the steps proposed to be taken to expedite their disposal?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.

'RESIDENTIAL' AREAS INTO 'COMMERCIAL' AREAS

783. SHRI T. SIDDALINGAYA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Delhi Development Authority has converted certain areas shown as 'Residential' into Commercial in the Master Plan;

(b) if so, the details of such areas; and

(c) the areas where such changes are likely to take place in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

784. [Transferred to the 14th August, 1968.]

785. [Transferred to the 12th August, 1968.]

ANTIBIOTICS PROJECT, RISHIKESH

786. SHRI GANESHI LAL CHAUDHARY : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that an antibiotic project was set up at Rishikesh in 1961 with Soviet assistance, and the project is still not in a position to bring their products in the market;

(b) if so, what are the reasons for so much delay in the matter; and

(c) by what time the project will be able to supply their drugs in the market?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) No. Rishikesh project was not set up in 1961. The agreement with USSR for the supply of equipment was signed in 1962 and the project was completed in 1967. Some products of the factory have already been marketed.

(b) There has been a delay of about 11 months due to late arrival of equipment from abroad and late supply from indigenous sources. Technological modifications and improvements also contributed to the delay.

(c) The remaining products, particularly the sterile ones are expected to be placed on the market shortly after the necessary tests are completed successfully.

INCOME-TAX ARREARS OF FILM PERSONALITIES

787. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of FINANCE be pleased to state :

(a) the income-tax arrears due on the 31st March, 1968 from the following Film personalities :

(1) Raj Kumar, Actor; (2) Poonamchand

†[] English translation.